

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH, JAIPUR**

ORDER SHEET

ORDERS OF THE TRIBUNAL

10.01.2013

OA No. 859/2012

Mr. Dharmendra Jain, Counsel for applicant.

The applicant has filed this OA seeking direction for considering his candidature for promotion against the vacancies for the Panel Year 2012-13 to the post of Assistant Commissioner from the post of Principal and against the Memorandum dated 04.06.2012 (Annexure A/1) by which the applicant was declared unfit by the DPC. The applicant has filed also filed a representation dated 21.08.2012 (Annexure A/6) for redressal of his grievances but the same is still pending for consideration.

Having heard the learned counsel for the applicant and upon perusal of the documents of record, we direct the respondents to consider and decide the representation of the applicant dated 21.08.2012 (Annexure A/6) expeditiously by passing a reasoned & speaking order but not beyond the period of three months from the date of receipt of a copy of this order.

If any prejudicial order is passed against the applicant, he is at liberty to file substantive OA.

With these observations, the OA is disposed of with no order as to costs.

Anil Kumar

(Anil Kumar)
Member (A)

K. S. Rathore

(Justice K.S.Rathore)
Member (J)

ahq